

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1388
ANSWERED ON:03.08.2010
AGRICULTURAL INSURANCE SCHEMES
Kishor Shri Kamal

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of farmers benefited under the National Crops Insurance Scheme in the country including Uttar Pradesh during the last three years and the current year, State-wise;
- (b) whether some farmers in the country including Uttar Pradesh have not been covered under the said scheme and if so, the details thereof;
- (c) whether the Government is taking any steps to ensure that the benefits of the National Agricultural Insurance Scheme reaches to the farmers of Uttar Pradesh;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Information is provided in the Annexure.

(b): National Agricultural Insurance Scheme (NAIS) is voluntary for States/UTs. At present, 25 States (including Uttar Pradesh) and 2 Union Territories are implementing the scheme. The scheme is compulsory for loanee and voluntary for non-loanee farmers in notified areas /crops. Uttar Pradesh Government is implementing the scheme from Kharif 2000 season. Out of the 1524 lakh farmers covered in the country since inception of the scheme in Rabi 1999 -2000, 147 lakh farmers are covered in Uttar Pradesh.

(c) & (d): Continued efforts are made to create awareness about ongoing NAIS by the implementing agency i.e. Agriculture Insurance Company (AIC) in coordination with implementing states including Uttar Pradesh since its inception. The salient activities for campaigning involve the publicity of features & benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs / mela / gosti and organization of workshops / trainings etc.